

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO - 633
TO BE ANSWERED ON FRIDAY, THE 4th FEBRUARY, 2022

Legal Aid Authorities

633. SHRI RAVIKUMAR D.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the funds allocated and sanctioned by the Department of Justice to National Legal Services Authority (NALSA) during the last three years;
- (b) whether the NALSA provides funds to all State Legal Aid Authorities for implementation of the legal aid schemes, if so, the details there of particularly the Tele- Law, Nyaya Mitra and Pro-bono Legal scheme;
- (c) the funds allocated and sanctioned by NALSA to different State Legal Aid Authorities during the last three years, State-wise; and
- (d) the details of funds utilized for this purpose during each of the last three years, States/Union Territory-wise?

ANSWER

MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)

- (a) The funds allocated and sanctioned by the Government to National Legal Services Authority (NALSA) during the last three financial years is as under:

(in Rs crore)

Year	Grant-in-Aid allocated by the Government	Grant-in-Aid sanctioned by the Government
2018-19	150	150
2019-20	140	140
2020-21	100	100

- (b) NALSA provides funds to all the State Legal Services Authorities including Supreme Court Legal Services Committee (SCLSC) for implementation of various legal aid schemes/ programmes framed under the Legal Services Authorities Act, 1987. As far as

Tele-Law, Nyaya Mitra and Pro-bono (Nyaya Bandhu) are concerned, these are implemented by Department of Justice. The details of funds incurred in respect of these programmes during last three years is as follows:

S.No	Programme	Annual Expenditure (in Rs crore)			
		2018-19	2019-20	2020-21	Total
1	Tele Law	3.92	17.21	28.01	49.14
2	Nyaya Mitra	0.09	0.27	0.03	0.39
3	Pro-bono legal (Nyaya Bandhu)	0.22	0.62	0.48	1.32

(c) and (d) A statement showing the details of the funds allocated and utilized by Legal Services Authorities and Supreme Court Legal Services Committee during last three financial years is at Annexure-A.

Annexure-A

Statement as referred to in reply to the Lok Sabha Unstarred Question No. 633 for 04.02.2022 raised by Shri Ravikumar D. - Legal Aid Authorities

Statement showing the details of the fund allocated and utilized by State/UT Legal Services Authorities and Supreme Court Legal Services Committee during the last three financial years (in Rs.)

S. No.	Name of the Legal Services Authority	2018-19		2019-20		2020-21	
		Allocation of fund	Total Expenditure	Allocation of fund	Total Expenditure	Allocation of fund	Total Expenditure *
1	Andhra Pradesh	4,00,00,000	3,80,42,726	2,00,00,000	2,94,92,173	3,40,00,000	3,40,00,000
2	Arunachal Pradesh	1,00,00,000	2,00,66,927	2,00,00,000	1,45,35,311	1,00,00,000	1,00,00,000
3	Assam	6,00,00,000	6,22,40,773	3,00,00,000	3,95,04,374	3,70,00,000	3,70,00,000
4	Bihar	2,50,00,000	4,18,19,188	4,50,00,000	5,84,14,148	3,70,00,000	3,70,00,000
5	Chhattisgarh	8,00,00,000	7,94,90,176	6,00,00,000	6,66,71,201	3,95,00,000	3,95,00,000
6	Goa	0	92,49,755	0	68,99,290	50,00,000	50,00,000
7	Gujarat	3,50,00,000	3,85,58,186	3,50,00,000	3,76,03,240	3,45,00,000	3,45,00,000
8	Haryana	8,50,00,000	9,23,64,186	9,00,00,000	9,11,87,548	4,50,00,000	4,50,00,000
9	Himachal Pradesh	4,00,00,000	4,88,01,820	4,00,00,000	4,33,17,401	1,85,00,000	1,85,00,000
10	Jammu and Kashmir	4,50,00,000	5,22,01,533	6,00,00,000	5,87,78,074	3,50,00,000	3,50,00,000
11	Jharkhand	7,00,00,000	7,53,56,349	4,00,00,000	5,53,04,040	4,00,00,000	4,00,00,000
12	Karnataka	8,50,00,000	9,98,64,451	7,00,00,000	8,20,51,129	6,25,00,000	6,25,00,000
13	Kerala	10,50,00,000	12,63,18,797	11,00,00,000	10,18,80,265	5,25,00,000	5,25,00,000
14	Madhya Pradesh	3,00,00,000	3,44,71,835	4,50,00,000	4,07,57,696	3,00,00,000	3,00,00,000
15	Maharashtra	6,00,00,000	5,97,55,445	6,00,00,000	6,59,81,539	6,25,00,000	6,25,00,000
16	Manipur	3,50,00,000	3,71,87,009	4,00,00,000	3,72,55,268	1,00,00,000	1,00,00,000
17	Meghalaya	0	25,16,765	1,00,00,000	2,85,54,591	50,00,000	50,00,000
18	Mizoram	4,00,00,000	3,11,28,500	2,50,00,000	3,07,85,476	50,00,000	50,00,000
19	Nagaland	3,00,00,000	4,12,14,223	2,50,00,000	2,38,22,472	50,00,000	50,00,000
20	Odisha	7,00,00,000	6,78,68,417	6,00,00,000	7,18,49,246	3,25,00,000	3,25,00,000
21	Punjab	9,50,00,000	9,58,83,025	10,00,00,000	10,04,14,509	3,25,00,000	3,25,00,000
22	Rajasthan	18,00,00,000	18,04,04,152	6,50,00,000	6,39,48,717	4,55,00,000	4,55,00,000
23	Sikkim	0	2,11,89,760	2,50,00,000	2,65,88,720	50,00,000	50,00,000
24	Tamil Nadu	6,00,00,000	6,57,11,092	5,00,00,000	5,90,12,437	4,20,00,000	4,20,00,000

25	Telangana	2,00,00,000	3,45,42,481	3,50,00,000	3,01,70,866	3,50,00,000	3,50,00,000
26	Tripura	3,00,00,000	4,06,96,281	3,00,00,000	3,34,08,355	2,80,00,000	2,80,00,000
27	Uttar Pradesh	1,00,00,000	3,49,88,140	3,00,00,000	2,64,71,905	6,50,00,000	6,50,00,000
28	Uttarakhand	2,00,00,000	2,24,16,032	2,00,00,000	2,60,78,888	2,50,00,000	2,50,00,000
29	West Bengal	9,00,00,000	8,58,77,572	9,00,00,000	10,53,32,916	5,20,00,000	5,20,00,000
30	Andaman and Nicobar Islands	0	20,94,149	0	0		-
31	Chandigarh	0	1,63,54,799	1,00,00,000	1,95,30,137	80,00,000	80,00,000
32	Dadra & Ngr Haveli	0	1,87,11,873	0	2,14,576	2,50,000	2,50,000
33	Daman & Diu	0	3,68,147	0	3,30,325	2,50,000	2,50,000
34	Delhi	10,00,00,000	9,82,87,197	8,00,00,000	7,78,62,835	5,00,00,000	5,00,00,000
35	Lakshadweep	0	9,96,759	0	17,47,471		-
36	Puducherry	0	79,28,126	0	57,78,833	10,00,000	10,00,000
37	Supreme Court Legal Services Committee	0	0	0	0	1,00,00,000	1,00,00,000
	Total	155,00,00,000	178,49,66,646	142,00,00,000	156,15,35,972	100,00,00,000	100,00,00,000

* Expenditure for the year 2020-21 is provisional.

Note: Total Expenditure includes Funds allocated, funds carried forward from previous year, Interest and other receipts.